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Title: Papers laid on the Table of the House by Ministers/members.

PAPERS LAID ON THE TABLE

HON. SPEAKER: Now Papers to be laid.

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): I beg to lay on the Table:-

- (1) A copy of the Notification No. G.S.R. 497(E) (Hindi and English versions) published in Gazette of India dated 11th July, 2014 appointing the United India Insurance Company Limited as a fund manager under the Environment Relief Fund Scheme, 2008 for a period upto 31st December, 2014 issued under Section 7A of the Public Liability Insurance Act, 1991.
(Placed in Library, See No. LT 910/16/14)
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Zoo Authority, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Zoo Authority, New Delhi, for the year 2011-2012.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.
(Placed in Library, See No. LT 911/16/14)

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA): I beg to lay on the Table: -

- (1) A copy of the Annual Report (Hindi and English versions) of the Automotive Research Association of India, Pune, for the year 2013-2014, alongwith Audited Accounts.
- (2) Statement regarding review (Hindi and English Versions) by the Government of the working of Automotive Research Association of India, Pune, for the year 2013-2014.

(Placed in Library, See No. LT
912/16/14)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): I beg to lay on the Table: -

- (1) A copy of the Ministry of Home Affairs, National Investigation Agency, Cyber Forensic Examiner and Crime Scene Assistant Recruitment Rules, 2014 (Hindi and English versions) published in Notification No. G.S.R. 700(E) in Gazette of India dated 29th September, 2014 under Section 26 of the National Investigation Agency Act, 2008.
(Placed in Library, See No. LT 913/16/14)
- (2) A copy of the Governors (Allowances and Privileges) Amendment Rules, 2014 (Hindi and English versions) published in Notification No. G.S.R. 788(E) in Gazette of India dated 11th November, 2014 under sub-section (3) of Section 13 of the Governors (Emoluments Allowances and Privileges) Act, 1982.
(Placed in Library, See No. LT 914/16/14)
- (3) A copy of the Notification No. S.O. 2803(E) (Hindi and English versions) published in Gazette of India dated 31st October, 2014, proposing to add the Kamatapur Liberation Oraganisation and all its formation and front rganization as a terrorist rganization in the first schedule to the Unlawful Activities (Prevention) Act, 1967, issued under sub-section (5) of Section 35 of the said Act.
(Placed in Library, See No. LT 915/16/14)
- (4) A copy of the Notification No. 11034/12/2011-IS.VI (Hindi and English versions) published in Gazette of India dated 22nd October, 2014, regarding discontinuation of the Review Committee constituted for the review of the applications rejected under Section 36(1) read with Section 36(4) of the Unlawful Activities (Prevention) Act, 1967, issued under sub-section (2) of Section 37 of the said Act.
(Placed in Library, See No. LT 916/16/14)

(5) A copy each of the following Notifications (Hindi and English versions) under Section 124 of the Daman and Diu, Panchayat Regulation, 2012:-

- (i) Notification No. PRI/DD/2013-14/152 published in U.T. Administration of Daman & Diu Gazette dated 19th February, 2014, containing order regarding election of Members of a Gram Panchayat or a District Panchayat.
- (ii) Notification No. 5/30/PRI/RESIG.CHAIRMAN/ VPBD/2013/001 published in U.T. Administration of Daman & Diu Gazette dated 25th April, 2014,

containing order regarding election of Sarpanch of a Gram Panchayat.

(Placed in Library, See No. LT 917/16/14)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Disaster Management, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of National Institute of Disaster Management, New Delhi, for the year 2012-2013.
- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

(Placed in Library, See No. LT 918/16/14)

कृषि मंत्रालय में राज्य मंत्री (डॉ. संजीव बालियान) : माननीय अध्यक्ष जी, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

- (1) नाशक कीट और नाशक जीव अधिनियम, 1914 की धारा 4 (घ) के अंतर्गत पादप संघरोध (भारत में आयात का विनियमन) (पांचवा संशोधन) आदेश, 2014, जो 11 नवम्बर, 2014 के भारत के राजपत्र की अधिसूचना संख्या का.आ.2879 (अ) में प्रकाशित हुआ था।

(Placed in Library, See No. LT 919/16/14)

- (2) कीटनाशी अधिनियम, 1968 की धारा 38 के साथ पठित धारा 27 की उपधारा (2) के अंतर्गत जारी निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

(एक) का.आ.2485 (अ) जो 24 सितम्बर, 2014 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो अधिकतम अवशिष्ट सीमाओं के नियतन हेतु आवश्यक आंकड़ों के अभाव में सिरमेट के रजिस्ट्रीकरण का प्रमाण-पत्र निरस्त किए जाने के बारे में है।

(दो) का.आ. 2486 (अ) जो 24 सितम्बर, 2014 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो फसलों का ऐसे कीटनाशकों के लेबल और लीफलेट्स से हटाए जाने के बारे में है जिनके लिए अधिकतम अवशिष्ट सीमाएं नियत नहीं की गई हैं।

(Placed in Library, See No. LT 920/16/14)

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री रावसाहेब पाटील दानवे) : माननीय अध्यक्ष महोदया, मैं कंपनी अधिनियम, 1956 की धारा 619 क की उपधारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

- (1) हिन्दुस्तान वेजिटेबल ऑयल्स कॉरपोरेशन लिमिटेड, नई दिल्ली के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा।
- (2) हिन्दुस्तान वेजिटेबल ऑयल्स कॉरपोरेशन लिमिटेड, नई दिल्ली का वर्ष 2013-2014 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(Placed in Library, See No. LT 921/16/14)